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Title : Regarding approval by Union Government for proposed Industrial Parks Ordinance of Gujarat.

SHRIMATI JAYABEN B. THAKKAR Sir, I thank you for permitting me to raise this matter. The Government of Gujarat has sought the consent of the Central Government for its proposed Industrial Park Ordinance with amendments in the Industrial Disputes Act, 1947. The consent of Government of India has not been accorded so far. I would request the Central Government to review the matter and accord its consent at the earliest.